Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summar claims reco			ry of claims mitted	Amo unt	Amount of claims	Amount of claims	Detail sin	Remar ks,
		No. of claims	Amount	No. of claim s	Amount of claims admitted	of conti ngent claim s	not admitted	under	Annexur e	if any
1	Secured financial creditors belonging to any class of creditors	3	52,96,65,915	3	52,96,65,915	0	0	0	1	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	1017,33,29,6 16	6	1017,33,29,6 16	0	0	0	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	10,57,54,244	2	10,57,54,244	0	0	0	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
	Total	11	1080,87,49,775	11	1080,87,49,775	0	0	0		NIL

Annexure-1

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED

Date of commencement of CIRP 18/04/2023

List of creditors as on: 18/05/2023

List of secured financial creditors belonging to any class of creditors

Sl. No.			of claim eived				of claim itted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi t-or		claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	
1	PALM RIVERI A	14/05/20 23	15000000	150000000	Utilities Not Delivered	0	0	No	1.39%	0	0	0	0	Claims fully admitted
2	Temple Waves	14/05/20 23	17739450	17739450	Advance Not Returned	0	0	No	0.16%	0	0	0	0	Claims fully admitted
3	Royal Castle	14/05/20 23	36192646 5	361926465	Apartment Not Delivered	0	0	No	3.35%	0	No	0	0	Claims fully admitted

Annexure-2

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED

Date of commencement of CIRP 18/04/2023

List of creditors as on: 18/05/2023

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name	Detai	ils of		Det	tails of clain	ı admitted		Amount of	Amount	Amount of	Amount of	Remarks
No	of cre-	claim re	eceived						contingent	of any	claim not	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	admitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		_		admitted		by	party?	CoC		may be			
						guarantee				set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure -3

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 18/05/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-ditor	claim receive d			Details o	f claim adr		Amou ntof conti-	Amount of any mutual	Amou nt of claim	Amou ntof claim	Remarks , if any		
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	e of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whethe r related party?	voting share in CoC	ngent claim	dues, that may be set-off	not admitt ed	under verific a-tion	
1	LIC Housing Finance Ltd					6792851677. 37	NIL	NIL	62.85%	NIL	NIL	NIL	NIL	NIL
	Assets Care & Reconstructio n Enterprise Limited (ACRE)		177474197 4		Financial Debt	1774741974	NIL	NIL	16.42%	NIL	NIL	NIL	NIL	NIL
	JM Financial Credit Solutions Ltd	05/05/2023	133077940 4	1330779404	Financial Debt	1330779404	NIL	NIL	12.31%	NIL	NIL	NIL	NIL	NIL
4	KV CAPITAL	01/05/2023	95221737		Financial Debt	95221737	NIL	NIL	0.88%	NIL	NIL	NIL	NIL	NIL
5	KV Finance & Investments	01/05/2023	86910169	86910169	Financial Debt	86910169	NIL	NIL	0.80%	NIL	NIL	NIL	NIL	NIL
6	United FM Developers	20/04/2023	92824655		Financial Debt	92824655	NIL	NIL	0.86%	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED

Date of commencement of CIRP 18/04/2023

List of creditors as on: 18/05/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-ditor	Deta claim receive	ils of d	Details	s of claim a	ndmitted		Amountof conti-ngent claim	Amount of any mutual dues, that	Amo unt of claim	Amou nt of claim	Remar ks,if any
		Date of receip t	Amount claimed	 Nature of claim	Amount covered by guar- antee	Whethe r relate d party?	% of Voting share in CoC		may be set-off	not admit ted	under verificatio n	
1	Classic FM Developers	20/04/2023	90853535	Financial Debt	NIL	NIL	0.84%	NII	NIL	NIL	NIL	NIL
	Hemant Kumar Shahji	02/05/2023	14900709	Financial Debt	NIL	NIL	0.14%	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED

Date of commencement of CIRP 18/04/2023

List of creditors as on: 18/05/2023

List of operational creditors (Workmen)

Sl.	Name of	Name	Details o	f claim		De	etails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No	. authorised	of	recei	ved					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	claim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
								applicable		be			
										set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED

Date of commencement of CIRP 18/04/2023

List of creditors as on: 18/05/2023

List of operational creditors (Employees)

Sl.	Name of	Name	Deta	ils of	De	tails of cla	aim admitte	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised o	empl	claim r	eceived					of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
			receipt		admitted	claim	party?	e in CoC,		at may	tion		
			_					if		be set-			
								applicable		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED

Date of commencement of CIRP 18/04/2023

List of creditors as on: 18/05/2023

List of operational creditors (Government dues)

Sl	Details of o	claimant	Deta	ils of	De	tails of cla	im admitte	ed	Amount	Amount	Amount	Amount of	Remarks,
No			claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	Donoutma	Corrore	of	claimed	claim	of	related	voting shar		dues, th	verifica -		
	Departme		receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt	ment						if		be set-			
								applicable		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 18/05/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Details	of claim		Details	of claim adn	nitted			Amount	Amount	Amount	Amount	Remarks,
No.	of cre	rece	ived							of contin-	of any	of	of claim	if any
		Date of	Amou	Amou	Natur	Amount	_	Whether	% of	gent claim	mutual	claim	under verifica-	
		receipt	nt clai med	nt of cl aim ad	e of cl	covered by	covered by guara	related party?	voting share in		dues, that may	not ad- mitted	tion	
			incu	mitted	uiii	security	-ntee	party.	CoC		be set-off		· · · · 	
						interest								
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED

Date of commencement of CIRP 18/04/2023

List of creditors as on: 18/05/2023

List of other creditors (Other than financial creditors and operational creditors)

Sl.	Name of cre		ails of received			Details of cl m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks,
	-ditor	Date of receipt	Amount claimed	Amount of claim	of	Amount co vered by	Amount co vered by	Whether related	-gent claim	mutual dues, that may	not admitted	under verifica- tion	n any
				admitted	claim	Security interest	guarantee	party?		be set-off		uon	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL